

**PARLIAMENT OF INDIA**  
**(Joint Recruitment Cell)**

**Subject: Final Result of examination for recruitment to the post of Junior Clerk in Lok Sabha Secretariat in response to Advt. No. 4/2011.**

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On the basis of the performance in Preliminary Examination held on 26.02.2012 and Main Examination held on 16.06.2012, the candidates having the following Roll Nos. have been declared successful:

700233	700472	700806	701625	701819	701827	701953
701997	702074	702112	702121	702391	702759	702891

2. The cut-off percentage of marks in the Paper-I: Essay, Letter and Grammar was 45% for OBC vacancies and 40% for SC/ST vacancies. The above percentages were relaxable by 5% in case of physically handicapped persons of relevant disability and category. All candidates were required to qualify the Paper-II: Typing Test at the requisite speed of 40 w.p.m.
3. The candidates for English and Hindi streams were required to qualify the Descriptive Type Written Paper and Typing Test in the same stream. Two candidates having Roll Nos. 700789 (attempted the Paper-I in English Stream) and 700818 (attempted the Paper-I in Hindi Stream), could not qualify the Typing Test in the same Stream.
4. In the Advertisement No. 4/2011, it was mentioned that the answer sheets of the Descriptive Type Written Paper of only those candidates who qualify Typing Test would be got evaluated. Accordingly, the answer sheets of only 29 candidates have been got evaluated. The marks secured by these candidates in Papers-I and II are being put on our website <http://www.loksabha.nic.in>
5. The attention of candidates mentioned in para 1 above is, however, drawn to the following declaration made by them in their applications to the above said post:

*"I declare that I fulfil the eligibility conditions as per the advertisement and that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. I understand that in the event of any information being found false or incorrect at any stage or not satisfying the eligibility conditions according to the requirements mentioned in the advertisement, my candidature/appointment is liable to be cancelled/terminated."*

**BY ORDER**  
**24.08.2012**